

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2849
TO BE ANSWERED ON 03.08.2016**

ADDITIONAL EQUITY

2849. DR. P. VENUGOPAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Konkan Railway Corporation Limited (KRCL) has sought the help of the Indian Railways and its entire State shareholders to raise additional equity in near future to fund its expansion;**
- (b) if so, the details thereof;**
- (c) whether KRCL has been upgrading passenger facilities and expanding rail tracks despite facing financial crunch; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a)&(b): Yes, Madam. Konkan Railway Corporation Limited (KRCL) has made a request to all its shareholders to infuse additional equity to fund its expansion plans, such as doubling of various sections in phases, splitting of critical block sections, etc. based on the operational requirements.

(c)&(d): Yes, Madam. Upgradation of passenger facilities is an ongoing activity on KRCL. This includes, inter-alia, provision of benches, Escalator/Travelator, new platforms, foot over bridges, modular shelter, food court, bio-toilets, new halt station etc. Sanctioned works of capacity expansion include: Doubling of Roha - Veer (46.89 km), electrification of Konkan Railway route from Roha to Thokur (740 Km), construction of 11 additional crossing stations and additional loop lines at 8 stations.